

NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

CP-355/ND/2017

IN THE MATTER OF:

Mr. Amit Gupta .. PETITIONER
Vs.
SAG Infras. Developers (P) Ltd. & Ors. .. RESPONDENT

SECTION :

Under Section 241/242

Order delivered on 12.12.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner/Applicant : -

For the Respondents : -

ORDER

None appears for the Applicant/petitioner. However, Ld. Counsel for the non-Applicant /respondent is present. It is seen from the records that the petitioner has filed ~~the~~ Application No.CA-97/C-III/ND/17.

In view of the non- appearance on the part of the petitioner/applicant, the application may be posted on 31.1.2018 along with the main Company Petition for hearing.

List on 31.1.2018.

Sd/-
(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
12.12.2017